

Through Fax

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XIX(I)/5/2016-17-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Sri Mithilesh Kumar Singh, Secretary, DLSA, Bokaro,
2. Sri Krishna Kant Mishra, Secretary, DLSA, Chaibasa,
3. Sri Chandan, Secretary, DLSA, Chatra,
4. Sri Prafulla Kumar, Secretary, DLSA, Daltonganj,
5. Sri Prabhat Kumar Sharma, Secretary, DLSA, Deoghar,
6. Sri Avinash Kumar Dubey, Secretary, DLSA, Dhanbad,
7. Sri Nishant Kumar, Secretary, DLSA, Dumka,
8. Md. Naeem Ansari, Secretary, DLSA, Garhwa,
9. Sri Bipin Bihari Gautam, Secretary, DLSA, Giridih,
10. Sri Sanjay Kumar Singh No.III, Secretary, DLSA, Godda,
11. Sri Binod Kumar, Secretary, DLSA, Gumla,
12. Sri Sanjeev Jha, Secretary, DLSA, Hazaribagh,
13. Sri Soumendra Nath Sikdar, Secretary, DLSA, Jamshedpur,
14. Sri Manoranjan Kumar No.I, Secretary, DLSA, Jamtara,
15. Md. Faheem Kirmani, Secretary, DLSA, Khunti,
16. Sri Surya Mani Tripathi, Secretary, DLSA, Koderma,
17. Miss Archana Kumari, Secretary, DLSA, Latehar,
18. Sri Laxmikant, Secretary, DLSA, Lohardaga,
19. Sri Sunil Dutta Dwivedi, Secretary, DLSA, Pakur,
20. Sri Shekhar Kumar, Secretary, DLSA, Ramgarh,
21. Sri Rajesh Kumar Singh, Secretary, DLSA, Ranchi,
22. Sri Anand Mani Tripathi, Secretary, DLSA, Sahebganj,
23. Sri Kuldeep, Secretary, DLSA, Saraikela,
24. Sri Amit Kumar Vaish, Secretary, DLSA, Simdega,
25. Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Civil Judge (Junior Division)-cum-Judge Incharge, Bokaro
(Bermo at Tenughat).
26. Sri Arjun Saw, S.D.J.M.-cum-Addl Civil Judge (Junior Division), Chaibasa (Porahat),
27. Sri Alok Kumar, S.D.J.M., Deoghar (Madhupur) and
28. Sri Neeraj Kumar, S.D.J.M., Sahebganj (Rajmahal).

Sub.-: Regarding nomination for attending “One Day State Level Conclave of Secretaries, DLSA, Retainer Lawyer and Jail Panel Lawyers” scheduled to be held on 17.02.2018 at 10:00 a.m. at Nyaya Sadan, JHALSA, Ranchi.

Sir/Madam,

I am directed to inform that the Court has been pleased to nominate you to attend **"One Day State Level Conclave of Secretaries, DLSA, Retainer Lawyer and Jail Panel Lawyers"** scheduled to be held on **17.02.2018 at 10:00 a.m. at Nyaya Sadan, JHALSA, Ranchi.**

Accordingly, you are accorded necessary permission to leave the Headquarters for attending the aforesaid Conclave.

This is for kind information and needful.

Yours faithfully,

Sd/- R.K.Vaish

Registrar (Administration)

Memo no. 726 /Apptt.

dated, the Ranchi 14/02/2018

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Member Secretary, JHALSA, Ranchi for information with reference to his letter nos. JHALSA/298 dated 01.02.2018 & JHALSA/315 dated 05.02.2018 (E-mail- jhalsaranchi@gmail.com) / the Director, Judicial Academy Jharkhand, Ranchi for information / the C.P.C. I/c, E-Courts Project High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)